

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO.2277
TO BE ANSWERED ON 10.03.2016

Underground Coal Gasification Project

2277. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of COAL be pleased to state :

- (a) whether the Government of Gujarat has recommended allocation of South of Rajpardi block to Gujarat Industries Power Company Limited (GIPCL) for Underground Coal Gasification Project;
- (b) if so, whether the Government is considering the proposal since major critical parameters are achieved in the project for its early implementation; and
- (c) if so, the details thereof and action taken by the Government thereon?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) to (c) : South of Rajpardi Lignite Block in Bharuch District, Gujarat has been earmarked for power sector on tariff based bidding for which no application has been invited. However, under the provisions of 'Auction by Competitive Bidding of Coal Mines Rules, 2012', Ministry of Coal issued a Notice Inviting Applications on 29-07-2013 seeking applications from the State Government Companies/Corporations located in the State of Gujarat and Rajasthan in respect of five lignite blocks namely, Panandhro Extension, Bharkandam, Ghala, Nagurda-Joranda & Vastan. In response, this Ministry received recommendation from the Government of Gujarat in respect of allocation of Vastan Lignite Block in Gujarat to Gujarat Industries Power Company Ltd. for Underground Coal Gasification (UCG). Accordingly, Vastan Lignite Block block has been allocated in-principle to Gujarat Industries Power Company Ltd.for UCG.
